

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. No. 209 of 1994

New Delhi, this the 31st day of January, 1994.

HON'BLE MR JUSTICE S.K.DHAON, VICE CHAIRMAN
HON'BLE MR B.N.DHONDIYAL, MEMBER(A)

1. Lalan Yadav
S/O Shri Rajinder Yadav
Peon(Daily Wager)
Office of the Principal Chief Controller of Accts.
Central Board of Excise & Customs
A.G.C.R. Building, 1st Floor
New Delhi.
2. Harinder Rai
S/O Shri Ram Dahan Rai
Peon(Daily Wager)
Office of the Principal Chief Controller of Accts.
Central Board of Excise & Customs,
A.G.C.R. Building, 1st Floor
New Delhi.
3. Desh Raj
S/O Shri Murari Lal
Peon(Daily Wager)
Office of the Principal Chief Controller of Accts.
Central Board of Excise & Customs
A.G.C.R. Building, 1st Floor
New Delhi. Applicants

(through Mr K.N.R. Pillai, Advocate).

VS.

Principal Chief Controller of Accounts
Central Board of Excise & Customs
A.G.C.R. Building, 1st Floor
New Delhi. Respondents.

ORDER (ORAL)

S.K.DHAON, VICE CHAIRMAN

Learned counsel for the applicants states that he may be permitted to withdraw this O.A. Prayer granted. The application is dismissed as withdrawn.

(B.N.Dhoundiyal)
Member (A).

Sing
(S.K.Dhaon)
Vice Chairman

/sds/